

SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

DAILY BOARD FOR 05.04.2021 THROUGH VIDEO CONFERENCING

| Sr. No. | Appeal No. | Appellant | Counsel for Appellant | Respondent | Counsel for Respondent | Cause or Stage | Previous Date | ROOM CODE/PASSWORD |
|----------------------|---|---|--|-------------|--|--------------------|---------------|-----------------------------|
| AT 11.00 A.M. | | | | | | | | |
| 1 | MA.No.193/2021 (urgent hearing & interim reliefs) and MA.No.194/2021 (Exemption from filing certified copy) and A.No.144/2021 | Schneider Electric President Systems Ltd. | Ms. Sonali Mathur, Advocate i/b AZB & Partners | Sebi & Ors. | Mr. Ravishekhar Pandey, Advocate i/b The Law Point for R-1 Mr. Somasekhar Sundaresan, Advocate i/b Regstreet Law Advisors for R-2 to 33 | Admission | 18.03.2021 | <u>EXITCIRCULARS</u> |
| AT 11.10 A.M. | | | | | | | | |
| 2 | 8/2018 | Navin Tayal & Anr. | Mr. Gaurav Joshi, Senior Advocate- i/b Mindspright Legal | SEBI | Mr. Mustafa Doctor, Senior Advocate i/b ELP | Admission Disposal | 17/02.2021 | <u>TAYALGUPTA</u> |
| | 09/2018 | Kulwinder Nayyar | Mr. Priyanshu Mishra, Advocate | | | | | |
| | 10/2018 | Advik Textiles & Realpro Pvt. Ltd. | | | | | | |

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| | 11/2018 Lead Matter | Rohitkumar Premkumar Gupta | Mr. Pradeep Sancheti, Senior Advocate | | | | | |
| | 250/2018 | Navin Tayal & Anr. | i/b Mindspright Legal | | | | | |
| | 261/2018 | Advik Textiles & Realpro Pvt. Ltd. & Anr. | Mr. Priyanshu Mishra, Advocate | | | | | |
| | 262/2018 | Kulwinder Nayyar | | | | | | |
| | 263/2018 | Rohitkumar Premkumar Gupta | Mr. Pradeep Sancheti, Senior Advocate | | | | | |
| AT 11.20 A.M. | | | | | | | | |
| 3 | MA.No. 254/2018 & A.No. 303/2018 A/W | Anirudh Sethi | Mr. J. P. Sen, Senior Advocate i/b Corporate Law Chambers India | SEBI | Mr. Kumar Desai, Advocate i/b The Law Point | Admission Disposal | 03.03.2021 | <u>SMNPFUTP</u> |
| | MA.No. 327/2018 & A.No. 390/2018 | Anirudh Sethi | | | | | | |
| AT 11.30 A.M. | | | | | | | | |
| 4 | MA.No. 170/2019 (stay application) & A.No.116/2019 A/W | Paresh C. Doshi vs SEBI | Mr. Nikhil S. Udeshi, Advocate | SEBI | Mr. Pradeep Sancheti, Senior Advocate i/b ELP | Admission Disposal | 18.03.2021 | <u>BALDEVSIHVZ</u> |
| | MA.172/2019 (stay application) & A.No. 117/2019 | Jagdish Gordhandas Ved | | | | | | |

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| | A/W | | | | | | | |
| | MA.No. 190/2019 (stay application) & A.No. 125/2019 A/W | Manish Kanakshi Ashar | Mr. Shailesh Kumar, Advocate | | | | | |
| | MA.No. 191/2019(stay application) & A.No.126/2019 A/W | Bhavna Manish Ashar | | | | | | |
| | MA.No. 192/2019(stay application) & A.No.127/2019 A/W | Ashwin Prabhudas Ruparel | | | | | | |
| | MA.No. 193/2019(stay application) & A.No.128/2019 A/W | Pradeep Syamsunder Swain | | | | | | |
| | MA.No. 194/2019(stay application) & A.No.129/2019 A/W | Shailesh Mulraj Ved | | | | | | |
| | MA.No. 195/2019 (stay application) & A.No.130/2019 A/W | Bhavik Amrutlal Vaza | | | | | | |
| | MA.No. 196/201(stay application) & A.No. 131/2019 A/W | Haresh L Tejani | | | | | | |

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| | MA.No 197/2019 (stay application) & A.No.132/2019 A/W | Himanshu Pravinchandra Mehta | | | | | | |
| | MA.No. 219/2019 & M.A. No.151/2021 (stay application) and A.No.150/2019 Lead Matter A/W | Baldevsinh Vijaysinh Zala | Mr. J.J. Bhatt, Advocate i/b R V Legal | | | | | |
| | 226/2019 & MA. NO. 284-2019(stay application) A/W | Sonal Kanaksingh Ashar | | | | | | |
| | MA. No. 130/2020 (stay application) & A.No. 133/2020 | Amrut Dredging & Shipping Ltd. (Formerly known as Amrut Securities Ltd.) | | | | | | |
| AT 11.40 A.M. | | | | | | | | |
| 5 | A.No. 203/2019 | Shiv Kumar Agarwal | Mr. K.C. Jacob, Advocate i/b Corporate Law Chambers India | SEBI | Ms. Rashi Dalmia, Advocate i/b ELP | Admission Disposal | 03.03.2021 | <u>ROSELABSSEBI</u> |
| | 255/2019 | Madhudevi Agrawal | | | | | | |
| | 350/2019 | Pawankumar Agarwal & Ors. | | | | | | |
| | 462/2019 | Sanjay Thakkar | | | | | | |
| | 101/2020 | Roselabs Finance Ltd. | Mr. Mehul Jain, Advocate i/b Bharucha & Partners | | | | | |
| AT 11.45 A.M. | | | | | | | | |

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| 6 | 224/2019 | Jyoti Limited | Mr. Deepak Dhane, Advocate | BSE Ltd. & Anr. | Mr. Anubhav, Advocate i/b Law Point R-1 Ms. Rashi Dalmia, Advocate i/b ELP R-2 | Admission Disposal | 25.02.2021 | <u>JYOTIBSE</u> |
| AT 11.50 A.M. | | | | | | | | |
| 7 | A.No. 534/2019 A/W | P.F.Sundesha & Ors. | Mr. Sumit Garg, Advocate | SEBI | Mr. Mihir Mody, Advocate i/b K. Ashar & Co. | Admission Disposal | 24.02.2021 | <u>DELAYEDSCNAKSHGDR</u> |
| | A.No. 535/2019 A/W | Aksh Optifibre Ltd. | | | | | | |
| | A.No. 536/2019 A/W | Dr. Kailash S.Choudhari | | | | | | |
| | A.No. 438/2020 A/W | Aksh Optifibre Ltd. | Mr. Rahul Agarwal, Advocate | | | | | |
| | A.No. 439/2020 A/W | Dr. Kailash S.Choudhari | Mr. Sumit Garg, Advocate | | | | | |
| | A.No. 440/2020 | P.F.Sundesha & Ors. | | | | | | |
| AT 12 NOON | | | | | | | | |
| 8 | MA. NO.88/2021 & A.NO.616/2019 | Rajendra Kumar Dabriwala | Ms. Aayushi Sharma, Advocate | SEBI | Ms. Rashi Dalmia, Advocate i/b ELP | Admission Disposal | 08.03.2021 | <u>DABRIWALASEBI</u> |
| AT 12.05 P.M. | | | | | | | | |
| 9 | MA.No. 10/2020 & MA.No. 11/2020 & IRDAI A.No.12/2020 | Acko General Insurance Ltd. | Mr. Navroz Seervai, Senior Advocate i/b. Tuli & Co. | IRDAI | Mr. Mustafa Doctor, Senior Advocate i/b. K. Ashar & Co | Admission Disposal | 01.03.2021 | <u>ACKOIRDAI</u> |

AT 12.10 P.M.

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| 10 | A.No. 301/2020 | IKAB Securities & Investments Ltd. | Mr. P. R. Ramesh, Advocate i/b Ms. Noelle Ann Park, Advocate | SEBI | Mr. Mustafa Doctor, Senior Advocate i/b ELP | Admission Disposal | 03.03.2021 | <u>IKAB</u> |
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| 11 | A.No. 397/2020 | Rakeshkumar Lal & Anr. | Mr. Rajesh Lal, Authorised Representative | SEBI | Mr. Pradeep Sancheti, Senior Advocate i/b K. Ashar & Co. | Admission Disposal | 05.03.2021 | <u>REJECTEDCOMPLAINTCIS</u> |
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AT 12.30 P.M.

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| 12 | MA. NO. 512-202 (Exemption from filing certified copy- filed by the intervener) MA.No. 422/2020 (Exemption from filing certified copy-filed by the Appellant) & A.No. 441/2020 | Edelweiss Custodial Services Ltd. | Mr. Sameer Pandit, Advocate i/b Wadia Ghandy & Co. | NSE Clearing Limited & Anr. | Mr. Pesi Modi, Senior Advocate i/b Shardul Amarchand Mangaldas and Co. for R-1 Mr. Viraj Maniar, Advocate i/b Maniar Srivastava Associates for R- 2 Mr. Ravichandra Hegde, Advocate i/b Parinam Law Associates for the Applicant/ Intervenor | Admission Disposal | 26.02.2021 | <u>REINSTATESECURITIES</u> |
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AT 12.35 P.M.

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| 13 | MA.No. 534/2020 (Exemption from filing certified copy) & A.No. 458/2020 | Empower India Ltd. | Mr. Prakash Shah, Advocate i/b Prakash Shah & Associates | BSEL and Anr | Mr. Anubhav Ghosh, Advocate i/b The Law Point for R-1 Mr. Abhiraj Arora, Advocate i/b ELP for R-2 | Admission Disposal | 19.03.2021 | <u>GSMSUSPENSION</u> |
| AT 12.45 P.M. | | | | | | | | |
| 14 | A.No. 466/2020 | NSEIL | Mr. Somasekhar Sundaresan, Advocate | SEBI | Ms. Rashi Dalmia, Advocate i/b ELP | Admission Disposal | 25.02.2021 | <u>APPROVALINTERPRETATIONSECC</u> |
| AT 12.50 P.M. | | | | | | | | |
| 15 | MA.No. 443/2020 (Delay Application) & A.No. 560/2020 A/W | Subhash Gangaram Gupta | Mr. Jaikishan Lakhwani, Advocate i/b J. L. Legal | SEBI | Ms. Nidhi Singh, Advocate i/b Vidhii Partners | Admission Disposal | 18.03.2021 | <u>SUBHASHGUPTA</u> |
| | MA.No. 460/2020 (Delay Application) & A.No. 561/2020 A/W | Yogesh Sharma | | | | | | |
| | MA.No. 461/2020 (Delay Application) & A.No. 562/2020 A/W | Amit Vyas | | | | | | |
| | MA.No. 521/2020 (Delay Application) & A.No. 563/2020 A/W | Dilip Khatri | | | | | | |
| | MA.No. 540/2020 (Delay Application) & A.No. 564/2020 | Sanjaykumar Maharshi | | | | | | |

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| | A/W | | | | | | | |
| | MA.No. 602/2020 (Delay Application) & A.No. 565/2020 | Parul Somani | | | | | | |